

appointed for the presentation of the Report of the Select Committee on the Bill further to amend the Banking Regulation Act, 1949, so as to provide for the extension of social control over banks and for matters connected there with or incidental thereto, and also further to amend the Reserve Bank of India Act, 1934, and the State Bank of India Act, 1955, upto the 6th May, 1968."

MR. SPEAKER : The question is :

"That this House do extend the time appointed for the presentation of the Report of the Select Committee on the Bill further to amend the Banking Regulation Act, 1949, so as to provide for the extension of social control over banks and for matters connected therewith or incidental thereto, and also further to amend the Reserve Bank of India Act, 1934, and the State Bank of India Act, 1955, upto the 6th May, 1968."

The motion was adopted.

(ii) **Appointment of Member on Select Committee**

SHRI THIRUMALA RAO : I beg to move :

"That this House do appoint Shri Hem Raj to the Select Committee on the Bill further to amend the Banking Regulation Act, 1949, so as to provide for the extension of social control over banks and for matters connected therewith or incidental thereto, and also further to amend the Reserve Bank of India Act, 1934, and the State Bank of India Act, 1955, *vice* Shrimati Vijaya Lakshmi Pandit resigned."

MR. SPEAKER : The question is :

"That this House do appoint Shri Hem Raj to the Select Committee on the Bill further to amend the Banking Regulation Act, 1949, so as to provide for the extension of social control over banks and for matters connected therewith or incidental thereto, and also further to amend the Reserve Bank of India Act, 1934, and the State Bank of

India Act, 1955, *vice* Shrimati Vijaya Lakshmi Pandit resigned."

The motion was adopted.

DEMANDS FOR GRANTS, 1968-69
—contd.

Ministry of Petroleum and Chemicals *—contd.*

MR. SPEAKER : Now the House will take up further discussion and voting on the Demands for Grants under the control of the Ministry of Petroleum and Chemicals. We have still a little time left—about 40 minutes now and one hour and odd in the afternoon. The Minister will reply at 2:30 or 2:45 in the afternoon. Then we shall take up the discussion and voting on the Demands for Grants under the control of the Department of Communications at about 3 or 3:15, and finish it by the evening, before 6:30, because there is a half-an-hour discussion, so that we can take up something else tomorrow. As I said, the Minister for Petroleum and Chemicals will reply at 2:30 or 2:45 P. M.

SHRIMATI SUSEELA GOPALAN (Ambalapuzha) : Mr. Speaker, Sir, a close study of the report of the Ministry of Petroleum and Chemicals will reveal the fact that we are not going in the path of self-reliance but in the path of more and more dependence on foreign countries. We can take one item after another and see the truth of this.

The estimated cost of methanol unit of the Trombay project of the Fertiliser Corporation of India was Rs. 4.5 crores. Due to undue delay the cost went up to Rs. 6 crores. The installed capacity of the unit was 33,000 tonnes per year, but the present production capacity of the unit is only 45 per cent of the installed capacity. The loss due to low production will be Rs. 1.5 crores. In addition, we have to import Rs. 50 lakhs worth of methanol. The cost of production is thrice the international cost of production. This year, during the first ten months, the production was only 6,000 tonnes. That means that the production this year will be only 10 to 20 per cent of the installed capacity. This product is an essential part of our defence industry. Any country which is supplying